

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश) : महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

SHRI NARESH BANSAL (Uttarakhand): Sir, I also associate myself with the Special Mention made by the hon. Member.

**Need to set up green crematorium in every village of country
to avoid pollution and reduce deforestation**

SHRI KARTIKEYA SHARMA (Haryana): Sir, cremation was practiced largely in India and Nepal initially but now it has become popular amongst other communities due to scarcity of land to bury. India has only 28 trees per person compared to China and United States of America, which have 102 and 716 trees, respectively. On an average, for cremation, a body needs two trees (400 to 600 kilograms). There are about 110 lakh deaths annually in India, of which 70 per cent are cremated, which need wood. Sir, this consumes around 260 crore kilograms or 50 million trees. While burning the wood, there is also emission of millions of tonnes of carbon dioxide and ashes, which is obviously not good for the environment. The main drawback of the traditional method of open pyre cremation are air pollution, high ash and methane emission due to wood and finally deforestation.

Studies reveal that a normal cremation needs 500 to 600 kilograms of firewood, litres of ghee, 300 to 400 cowdung cakes, the total cost of which may go over Rs. 10,000/-. I would request the Government to encourage green crematoriums, which use only cowdung, which can save our environment and ecology. Experts say that only Rs. 3 lakhs is enough to set up a Green Crematorium.

I urge upon the Central Government to take necessary steps to arrange funds from various sources like CSR or CAMPA (Compensatory Afforestation) for concerned Panchayats / Municipalities / Corporations to set up green crematorium in each and every village of the country to avoid pollution, reduce deforestation and protect the environment.

SHRI SANDOSH KUMAR P (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI MAHUA MAJI (Jharkhand): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (SHRI SURENDRA SINGH NAGAR): The House stands adjourned to meet at 1100 hours on Friday, the 16th December, 2022.

The House then adjourned at forty-four minutes past five of the clock till eleven of the clock on Friday, the 16th December, 2022.